



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
49	WA/324/2021	DILIP KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	DR G J SHARMA (r-9) GA, ASSAM SC, SAD
- FOR FRESH ADMISSION WITH STAY/BAIL -				
50	WA/67/2024 B/O	DILIP KUMAR BORAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
51	PIL/4/2024 FIXED	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM
HEARING				
52	PIL/7/2019 FIXED	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MR A W AMAN MR SARFRAZ NAWAZ MS. I KEITZAR MD F FARIDI MR. A I KATHAR	GA, ASSAM SC, K A A C

LEAVE NOTE OF ADVOCATES FOR 27/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
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8)	MR A K DAS	21-02-2024	To	01-03-2024

9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
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19)	MR. N SHARMA	27-02-2024	To	27-02-2024
20)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
21)	MR. J P SHARMA	27-02-2024	To	04-03-2024
22)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
23)	S BORGHAIN	27-02-2024	To	04-03-2024



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
53 WA/339/2022	SUBHASHISH DAS Versus THE STATE OF ASSAM AND 5 ORS. A	MR K PUJARI MS. K A PUJARI	MR. D DAS SR. ADV (r-6) GA, ASSAM MR. H N SARMA MR. K MOHAMMED (r-6)

LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
3	WA/328/2023 AT 10:15 AM	PANPONG TANGHA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS. B	MR H K DAS MR N K SARMA	GA, A P
	WITH I.A.(Civil)/2482/2023 in WA/328/2023	PANPONG TANGHA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR H K DAS MR N K SARMA	GA, A P
	WITH I.A.(Civil)/3234/2023 in WA/328/2023	HAGE TAJANG Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. S DIHINGIA	GA, ASSAM MR H K DAS

LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
18	WP(C)/1399/2023 AT 10:15 AM	MD ESUB ALI @ EUSOB ALI @ RIACHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3605/2023 in WP(C)/1399/2023	MD ESUB ALI @ EUSOB ALI @ RIACHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
MOTION				
19	WP(C)/3679/2020 FIXED, WITH LCR	SAMSUL HOQUE @ SAMSUL HAUQUE @ SHAMSUL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/3788/2020 FIXED, WITH LCR	SARIFUN NESSA @ SARIFAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR. A H MOLLAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/946/2024 FIXED	MD MUKTAR HUSSAIN @ ALI @ MD. MUKFAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
22	I.A.(Civil)/3644/2019 IN WP(C)/6425/2017 (D/O), BY SLIP in WP(C)/6425/2017	DEBUL DAS Versus THE UNION OF INDIA and 6 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
19 Arb.P./50/2023 AT 10:15 AM	SURUJ ZAMAL Versus THE GTL INFRASTRUCTURE LTD (GIL),	MR. S K ROY MD K RAHMAN	R SARMAH MS M KAKOTY
MOTION			
20 WP(C)/1033/2024 B/O	M/S S L INFRA PROJECTS (INDIA) Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD AND 2 ORS	MR. T BARUAH MR. K BORUAH MS A DAS MS. P BORAH	SC, NHIDC
21 WP(C)/1035/2024 B/O	M/S S L INFRA PROJECTS (INDIA) Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD AND 2 ORS	MR. T BARUAH MR. K BORUAH MS A DAS MS. P BORAH	SC, NHIDC
22 WP(C)/1062/2024 FIXED AT 2:00 P.M.	K D IRON AND STEEL COMPANY Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD AND 2 ORS	MR. S BANIK MS F BEGUM	SC, AIDC
23 WP(C)/1067/2024 B/O	ABU BAKKAR SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	K U AHMED MS P SARMA	SC, P AND R.D. GA, ASSAM
ORDERS			
24 WP(C)/7421/2023 B/O	MUKAND POLY PRODUCTS AND ANR Versus UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. S S ROY (r-2 to 6) MR. K GOGOI DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
8	I.A.(CrI.)/416/2022 BY SLIP in CrI.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
	WITH CrI.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
9	CrI.A./217/2022	NASIRUDDIN SEIKH @ NASER Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
	WITH I.A.(CrI.)/507/2022 in CrI.A./217/2022	NASIRUDDIN SEIKH @ NASER Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
HEARING				
10	CrI.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
11	CrI.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA

12	WITH Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
13	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
14	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
15	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
16	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
17	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
18	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRSSHEELA KH.	SC, NIA
19	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRSSHEELA KH. MR.M G SINGH	SC, NIA
20	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRSSHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
21	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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6)	MD. A J ATIA	22-02-2024	To	15-03-2024
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8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
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18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024
20)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
21)	MR. J P SHARMA	27-02-2024	To	04-03-2024
22)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
23)	S BORGOHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,27th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/189/2024 FIXED	MANTU BURAGOHAAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
WITH				
16	WP(C)/7544/2023	BULON GOGOI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. R DE (r-6) MR P NEOG (r-6) MS. D PATHAK (r-6)
17	WP(C)/604/2024 FIXED	JAGDISH SAHU AND ANR Versus THE STATE OF WEST BENGAL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM
ORDERS				
18	WP(C)/168/2024 FIXED	SHARMISTHA DEB AND 7 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. M BISWAS(r-7,8,9 and 10) S K DAS(r-7,8,9 and 10)

LEAVE NOTE OF ADVOCATES FOR 27/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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19)	MR. N SHARMA	27-02-2024	To	27-02-2024
20)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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23)	S BORGHAIN	27-02-2024	To	04-03-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
21	I.A.(Civil)/3357/2022 B/O in Mat.App./12275/2022 WITH Mat.App./12275/2022 (Filing Number)	XXXXXXX Versus XXXXXXX	MR P K DAS MR. M BARUAH	MR. S MITRA MR A K BORO
22	I.A.(Civil)/3462/2023 B/O in RFA/12122/2023 WITH RFA/12122/2023 (Filing Number)	XXXXXXX Versus XXXXXXX BISWAJIT BHUYAN AND ANR. Versus TULSHI DAS	MR P K DAS MR. P MAHANTA MS. P SAHARIA	MR. P MAHANTA
23	I.A.(Civil)/138/2024 B/O in RSA/434/2024 WITH RSA/434/2024 (Filing Number)	NOOR ISLAM Versus ISUB ALI AND ANR. NOOR ISLAM Versus ISUB ALI AND ANR. A	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY MR. P MAHANTA	
HEARING				
24	RSA/112/2016 WITH LCR, B/O	SOFIOR RAHMAN and ANR. Versus FAZIRAN BIBI and 4 ORS.	MR.S NATH MR.B DAS MR.S N DEV NATH	MR.B P SINHA(R- 1-5) MS.R SARKAR R- 1-5 MS.N DAS(R- 1-5)
25	RSA/273/2018 WITH LCR, B/O WITH I.A.(Civil)/3394/2018 in RSA/273/2018	ADOR ALI AND 4 ORS Versus NUR HUSSAIN AND ANR	MR A RAHMAN MR E HUSSAIN	MR G P BHOWMIK (R1) MR. S K GHOSH (R-2) MR. S K GHOSH (R-2) MRS. M HORE (R1) MS F AHMED (R-2) MS F AHMED (R-2)
26	Test.App./1/2019 WITH LCR, FIXED	SRI SANJAY KR. KANU AND 2 ORS Versus TRIBENI PRASAD KANU	MR. A SATTAR S CHOUDHURY MR H K BARUAH	MR. A BISWAS MR R KALITA MS S AHOM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
42 Crl.Pet./44/2019 AT 10:15 AM	SHRIDHAR AMASIDHA AWATE Versus MAXIM INFRASTRUCTURE AND REAL ESTATE PVT. LTD.	MR. A N CHOWDHURY MR. P J SAIKIA MR. K BORUAH MS M NIROLA	MR G N SAHEWALLA MR. D K KOTHARI MR. B DEKA MR. P DEKA MR. A CHETIA MS P BARUAH MS. S. TODI MR Y KOTHARI MR. M SAHEWALLA MS. S DUTTA
<u>MOTION</u>			
43 Crl.Pet./216/2024 B/O	MANASH MOHAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<u>ADMISSION</u>			
44 Crl.Pet./1343/2023 WITH LCR 3 FILES(SCANNED COPY), FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR Versus GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
<u>BAIL HEARING (BA)</u>			
45 Bail Appln./4403/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABU BAKKAR SIDDIQUE @ ABU BAKKER SIDDIQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A H AHMED	PP, ASSAM
46 Bail Appln./277/2024 (CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST), FIXED	HEMEN BRAHMA @ LOHIT Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
47 Bail Appln./493/2024 FIXED	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>			
48 AB/2706/2023 FIXED	PRIYA NATH TALUKDAR @ PRIYO TALUKDAR Versus THE STATE OF ASSAM	MD S HOQUE MR. S BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
48	Bail Appln./542/2024 B/O	BHASKAR DEKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
49	Crl.Pet./179/2024 FIXED	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR. A R BHUYAN MS H.K.KASHYAP	
BAIL HEARING (BA)				
50	Bail Appln./2914/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD MOSTAFA ALAM @ MOSTAFA SK Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
51	Bail Appln./281/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABBAR HUSSAIN @ BUBU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
52	Bail Appln./282/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NURJAMAL Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
30	WP(C)/4293/2023 FIXED	ABDUL BAREK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR A R BHUYAN (R8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (R8)
	WITH			
31	WP(C)/4309/2023 CAVT. NO. 06882/023,	SAYED ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (FOR CAVEATOR) (r-8) MR N Z CHOUDHURY (r-8)
	WITH			
32	WP(C)/4312/2023 CAVT. NO. 06892/023,	JINNAT ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (r-8) MR. M A I HUSSAIN (r-8) MR N Z CHOUDHURY (r-8)

LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:15 AM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 6]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Bail Appln./3789/2023	GOLAP KHONDAKAR AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024
20)	MR. I HUSSAIN	26-02-2024	To	10-04-2024

21)	MR. J P SHARMA	27-02-2024	To	04-03-2024
22)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
23)	S BORGOHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:15 PM

[For Tuesday,27th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
48	Bail Appln./544/2024 B/O	NAZMUL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
ORDERS				
49	I.A.(CrI.)/181/2024 (CONNECTED WITH ITEM NO. 36 IN THE DAILY CAUSE LIST) in I.A.(CrI.)/996/2023	PRANAB KUMAR DAS Versus STATE OF ASSAM AND ANR	MR. B. DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
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18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. N SHARMA	27-02-2024	To	27-02-2024
20)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
21)	MR. J P SHARMA	27-02-2024	To	04-03-2024

22) MR. R K BHUYAN
23) S BORGOHAIN

26-02-2024
27-02-2024

To 04-03-2024
To 04-03-2024



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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
L. JAMIR AND HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

12	WP(C)/8024/2022 FIXED	DIVYANA A LAHAN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC
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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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22)	MR. R K BHUYAN	26-02-2024	To	04-03-2024



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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

4	Crl.A./39/2011	DIMBESWAR BOBO Versus THE STATE OF ASSAM	MR.P KATAKI MR.S KHATANIAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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23)	S BORGHAIN	27-02-2024	To	04-03-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
17 I.A.(Civil)/3839/2023 WITH LCR, B/O in MACApp./21/2022 WITH MACApp./21/2022	MRS. ARATI TALUKDAR Versus NATIONAL INSURANCE COMPANY LTD. NATIONAL INSURANCE COMPANY LIMITED Versus MRS ARATI TALUKDAR AND 5 ORS	MR. S ISLAM MR A HAWARI MS R D MAZUMDAR MR I S MAZUMDAR MR. S P SHARMA	MS R D MAZUMDAR MR. S U AHMED MR. U SARMA (R5) MR A HAWARI (r-1) MR S ISLAM MR S ISLAM MR. C TALUKDAR (R5)
HEARING			
18 MACApp./391/2017 WITH LCR, FIXED	MD MUSHADDIK ALI Versus THE NEW INDIA ASSURANCE COMPANY LIMITED and 8 ORS	MS.A MESEN MR.T ISLAM MR. E AHMED MS.R RABHA	MR. K K BHATTA MR. J JOHN MS. J TALUKDAR MR. S S RAHMAN, R 2, 5 TO 8
19 MACApp./439/2019 WITH LCR, FIXED	KALPANA SINHA AND 4 ORS Versus M/S R.K. ROADWAYS PVT LTD AND 5 ORS	MS F N AHMED MR. N UDDIN MR M AHMED MR. M ISLAM MR A. ALI N. CHOUDHURY	MR. A DUTTA MD. A AHMED MR. R K BHATRA MS. S KHANIKAR MR S M ABDULLAH P MR D SAIKIA MR. MD S HOQUE MS. P BARUAH MR. B K DAS MD R ISLAM MR D BHUYAN MS R GANGAWAT MS M N KONYAK MRS. P M DUTTA

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LEAVE NOTE OF ADVOCATES FOR 27/02/2024

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23)	S BORGOHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
30 WP(C)/4790/2021 (CONNECTED WITH ITEM NO.3 IN THE DAILY LIST), FIXED	THE BORMAH JAN TEA COMPANY (1936) LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 27/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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21)	MR. J P SHARMA	27-02-2024	To	04-03-2024
22)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
23)	S BORGHAIN	27-02-2024	To	04-03-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR THURSDAY THE 27TH DAY OF FEBRUARY, 2024**]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[**COURT NO: 24**]

[**AT 03:30 P.M.**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AFTER RISING OF THE SPECIAL DIVISION BENCH**]

HEARING

- | | | | | |
|---|--|---|--|--------------|
| 1 | W.P.(CRL.) 11/2022
(PART-HEARD),
BY SLIP | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | PP, NAGALAND |
| | WITH | | | |
| 2 | CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
SASHIMONGLA JAMIR
TEMJENCHILA AIER | GOVT ADV NL |
| | WITH | | | |
| | I.A.(CRL.) 5/2022
IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE | |
| | WITH | | | |
| | I.A.(CRL.) 9/2022
IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE | GOVT ADV NL |
| | WITH | | | |
| 3 | CRL.PET. 27/2022 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | GOVT ADV NL |